

National Company Law Tribunal

Allahabad Bench

CP NO. 110/ND/2003

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: *Hind Chemicals Ltd*

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S *397/398 of Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	TANIYA PANDEY	Adv.	Respondent	<i>[Signature]</i>
<u>2.</u>	for Mr. Tarun Agrawal			
	Saurabh Srivastava	Adv.	Petitioner	<i>[Signature]</i>

CP NO.110/ND/2003

Sh. Saurabh Srivastava, Advocate for the petitioner. Ms. Taniya Pandey, Advocate for the respondent.

It is reported that the matter is still pending before the Hon'ble High Court.
Hence, the matter is adjourned to 28th February, 2018.

Dated:29.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

[Signature]

H.P. Chaturvedi,
Member (Judicial)